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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/2016  
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit  
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M. I. L. ANGO	COUNSEL FOR PETITIONER	2
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**ORDER**

Counsel for petitioner. No representation on behalf of the respondents. Counter has not been filed. Counsel for petitioner stated that the parties are trying to settle the matter and prayed for time to make submissions. Meanwhile, the respondents are directed to file counter by the next date of hearing. Put up on 18.01.2018.

-sdr

(S VIJAYARAGHAVAN)  
Member (Technical)

-sdr

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc